

(iv) REPORTED POLICE LATHI CHARGE ON BUDDHIST DEMONSTRATORS AT AGRA ON 1st MAY, 1978

श्री कचकलाल हेमराज जैन (बालाघाट):  
अध्यक्ष महोदय, 14 अप्रैल, 1978 को पुलिस ने सिडवूल्ड पास्टर्स, नियो-बुद्धिस्ट जनों, को लाठी द्वारा पीटा, जो वि: अम्बेदकर साहब के जन्म दिवस पर जलूस निकाल रहे थे। इस प्रकार की घटना 23 अप्रैल को भी हुई। पुलिस ने 1 मई को भी सत्याग्रहियों पर आगरा में लाठी चलाई, वि: के फलस्वरूप कई आदिमियों की मृत्यु हो गई तथा हजारों आदिमी घायल हो गये। हालात गम्भीर हैं और कर्फ्यू लगा दिया गया है। इस बारे में गृह मंत्रों को एक वक्तव्य देना चाहिए।

(v) REPORTED LOCK OUT AT I.T.I., NAINI

SHRI DHIRENDRANATH BASU (Katwa): I want to draw the attention of the hon. Minister of Communications to the following matter of urgent public importance regarding lockout of I.T.I. Naini and possible lockout in other telephone industries:

The management of Indian Telephone Industries at Naini declared a lock-out on the 18th ultimo following labour unrest leading to a lathi-charge on agitating workers. Two thousand three hundred employees had been working there. As a result of the decision of the lockout, workmen of other units of Telephone Industries have also been agitating. This action may cause serious disturbances and dislocation of telephone services for want of instruments. A serious situation has developed following unlawful activities by employees there. It is reported that the management was not willing to give a patient hearing to Union leaders about their grievances.

May I, therefore, request the Hon'ble Minister of Communications to look into the matter without any further delay and settle the disputes by negotiation so that telephone services are not disrupted?

12.13 hrs.

PAPERS LAID ON THE TABLE

ACCOUNTS OF ANIMAL WELFARE BOARD, MADRAS FOR 1976-77 ALONG WITH AUDIT REPORT THEREON

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): I beg to lay on the Table a copy of the Certified Accounts (Hindi and English versions) of the Animal Welfare Board, Madras, for the year 1976-77 and the Audit Report thereon, under sub-rule (4) of Rule 24 of the Animal Welfare Board (Administration) Rules, 1962. [Placed in Library. See No. LT-2216/78].

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA) On behalf of Shri Bhanu Pratap Singh, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under subsection (6) of section 3 of the Essential Commodities Act, 1955:—

(1) The Sugarcane (Control) Second Amendment Order, 1978, published in Notification No. G.S.R. 197(E) in Gazette of India dated the 28th March, 1978.

(2) G.S.R. 199(E) published in Gazette of India dated the 29th March, 1978 containing corrigendum to Notification No. G.S.R. 155(E) dated the 1st March, 1978.

[Placed in Library. See No. L.F-2217/78].

NOTIFICATIONS UNDER CUSTOMS ACT, 1962 AND UNDER CENTRAL EXCISE RULES, 1944

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): I beg to lay on the Table:—

(2) A copy each of the following Notifications (Hindi and English